श्री महेश्वर सिंह (हिमाचल प्रदेश): आपकी सरकार अगर ईमानदार होती तो दलितों की यह दुर्दशा न होती। यह दिन देखना न पड़ता।...........(**व्यवधान**)

श्री ईश दत्त यादव: अनुसूचित जाति के उत्पीड़न की सैंकड़ों घटनाएं हो गयी और इसके बाद भी आप लोग शर्मिंदा नहीं हो रहे।.............(**व्यवधान**)

श्री महेश्वर सिंह: यह सब आपके कर्मों का फल है।...........(**व्यवधान**)

उपसभाध्यक्ष (कुमारी सरोज खापर्डे): अगर आपके आरोप-प्रत्यारोप रूकने वाले हो तो मैं नैस्ट बिज़िनस ले सकती हूं।

Now I would like to take up the Special Mentions admitted for today. Shri Iqbal Singh. Not present. Shri Afzal. Not present. Shri Sarada Mohanty. Not present. Shri John. F. Fernandes. Not present. Shri H. hanumanthappa. Not present. Shri Buragohain. Not present. Dr. Bapu Kaldate. Not present. Shri Sanjay Dalmia.

श्री संघ गौतम: आप जा रहे हैं।

उपसभाध्यक्ष (कुमारी सरोज खापर्डे): छुट्टी पर नहीं जा रहे हैं, बोलने के लिए अपनी सीट पर जा रहे हैं। आप उनको भी छुट्टी पर भेजना चाहते हैं।

श्री संजय डालमिया: हमारी सरकार तो छुट्टी पर गयी है, आप खुद छुट्टी पर जा रहे है। हमारी बात आप क्यों कर रहे हैं?

एक माननीय सदस्य: आ रहे हैं?

श्री संजय डालमिया: आएंगे, इनके कहने से कुछ होने वाला नहीं है।

SPECIAL MENTIONS

Misrepresentation by B.B.C. of the status of Kashmir

SHRI SANJAY DALMIA (Uttar Pradesh): Madam, I want to bring a very important matter to the attention of this House. This is regarding the role of the B.B.C while broadcasting in India. I had raised this point earlier also through various submissions to the Ministry of External Affairs where I had brought to their notice that the B.B.C. calls Kashmir as 'Indian—administered Kashmir and 'Pakistan-administered Kashmir'. If Kashmir is an integral part of India, how are they allowed to talk about our Kashmir as 'Indian—administered Kashmir'?

To the best of my knowledge, our Government has so far not taken any action against the B.B.C. No warning has been issued to the B.B.C. that if they keep on calling Kashmir, which is an integral part of India, as 'Indian—administered Kashmir', they will not be allowed to operate from India. Also, whenever the map of Kashmir or the map of India is shown on the television, that part of Kashmir or the whole of Kashmir valley is pictured in such a way that it is not possible or it is not clear to make out that Kashmir is an integral part of India. This is shown in the telecasts here and even in the Air India flights. Now, Air India is our national carrier. It is so insulting to watch the B.B.C. programmes showing the map of India without Kashmir. They show it in such a way that one is not in a position to make out whether Kashmir is being shown as part of India or not. Is this kind of a thing going to be tolerated and if it is going to be tolerated, then where is the question of saying that Kashmir is an integral part of India? It was, it is and it will remain so. So, the time has come, Madam, when one has to take a stand as to whether we consider Kashmir as a part of India or we are going to allow this kind of a concession to institutions like the BBC. Madam, worst is the case with the foreign airlines which are coming in or operating out of India. Madam, when they show the map of India, there also they don't show Kashmir as an integral part of India. They show again Kashmir as something, they put it in such a way-and it is very clear to everbody-that Kashmir is under some kind of a dispute. Madam, we have not done this. When it comes to our question, we have never said that Scotland is not part of the United Kingdom or Wales is not part of the United Kingdom. In many other cases we have never

said this. My point is this: Are we going to take a stand? This is a very small thing. Once we tell the BBC, once we tell the foreign airlines that if they want to operate in and out of India, they will have to show Kashmir as an integral part of India. I am not concerned about what they do while flying in Pakistan. But, when they come here and operate in and out of India they must show kashmir as a part of India. Similarly, Madam, the least we can do is that we have to tell the BBC that when they want to have anything to do in this country, they have to show Kashmir as an integral part of India and they cannot show Kashmir as "Indian—administered". If they show it like that, then we are going to say "English-administered Scotland and English-administered Wales". This is my point, Madam. I think all of us will support me.

SHRI SATISH AGARWAL (RAJASTHAN): I associate myself with this ....*(Interruptions)*........

SHRI JAGESH DESAI (MAHARASHTRA): I associate myself with it ....*(Interruptions)*.....

SHRI R. MARGABANDU (TAMIL NADU): I also associate myself with it.

श्री जलालुद्दीन अंसारी (बिहार): मैं भी सपोर्ट करता हूं।

شری جلال الدین انصاری: میں بھی سپورٹ کرتا ہوں

THE VICE-CHARIMAN (MISS SAROJ KHAPARDE): Not only the whole House but also individual parties associated themselves with it.

SHRI SANJAY DALMIA: Madam, can we ask the Government to do smething in this?

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Minister, the Member has said something. I hope that you have taken note of it. Please convey it to the concerned Minister.

SHRI TRILOKI NATH CHATURVEDI (UTTAR PRADESH): What will he convey?....*(Interruptions)*.....

SHRI SANJAY DALMIA: Madam, I have asked for two things. One is that when the foreign airlines operate in and out of India they cannot show Kashmir as a disputed area and they have to show it as an integral part of India. I think the Civil Aviation and Tourism Ministry can take up this. Secondly, when the BBC is going to transmit in and out of India, they have to show Kashmir as an integral part of India. They cannot call it as India-nadministered Kashmir. I think the Ministry of Information and Broadcasting can do it.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Minister, you have listened to what the hon. Member has said just now. Will you please convey it to the respective Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MATANG SINH): Madam. I will definitely convey the sentiments of the hon. Member to the concerned Ministeries.........*(Interruptions)*.....

SHRI SATISH AGARWAL: The sentiments of the whole House.

SHRI MATANG SINH: Yes, I will convey the sentiments of the whole house to the respective Ministeries.

SHRI TRILOKI NATH CHATURVEDI: The hon. Minister has been a Member of this House for quite some time. A resolution was moved by the Chair that Kashmir is an integral part of India and shall remain an integral part of India *(Interruptions)*........The Prime Minister has again mentioned.....

SHRI JAGESH DESAI: They have to vacate Kashmir and give it back to India. That is what our Prime Minister has said..........*(Interruptions)*.......

SHRI TRILOKI NATH CHATURVEDI: There should be some action in conformity with the words. At least some action should begin on the lines.....*(Interruptions)*......

19—526 GIPMR/97

उपसभाध्यक्ष (कुमारी सरोज खापर्डे): 3-4 दिन पहले 15 अगस्त को रेडफोर्ट से प्रधान मंत्री जी ने भी यही कहा था कि कश्मीर is an integral part of India.

श्री त्रिलोकी नाथ चतुर्वेदी: मगर बच्चे तो बीबीसी देखते हैं। इसी को तो यह बता रहे हैं। **(व्यवधान)**

उपसभाध्यक्ष (कुमारी सरोज खापर्डे): जो डालमिया जी ने कहा इसमें कोई दो राय नहीं है। **(व्यवधान)** मंत्री महोदय इससे कंसर्न मिनिस्टर को आपकी भावनाएं पहुंचाने की कोशिश करेंगे।

Need to authorise District Magistrates to purchase explosive materials for use in construction of roads in hilly areas under Jawahar Rozgar Yojana

श्री महेश्वर सिंह (हिमाचल प्रदेश): उपसभाध्यक्ष महोदया, मैं आपके माध्यम से इस माननीय सदन और माननीय ग्रामीण विकास मंत्री का ध्यान पहाड़ों से संबंधित एक महत्वपूर्ण समस्या की ओर आकर्षित करना चाहूंगा।

महोदया, देश में भारत सरकार जवाहर रोजगार योजना, आई॰आर॰डी॰पी॰ और सांसद क्षेत्रीय विकास निधि योजना के अन्तर्गत विकास खंडों और पंचायतों के माध्यम से ग्रामीण क्षेत्रों में करोड़ों रुपये खर्च कर रही है। महोदया, पहाड़ी क्षेत्रों का भू-भाग मैदानी क्षेत्रों की तुलना में कठिन होता है। फलस्वरूप वहां पर सड़कों का निर्माण और विशेषकर ग्रामीण क्षेत्रों में सम्पर्क सड़कों के निर्माण में बहुत ही कठिन समस्या का सामना करना पड़ता है। महोदया, आप इस बात से सहमत होंगे कि पहाड़ी क्षेत्रों में सड़कों के निर्माण में सबसे बड़ी समस्या चट्टानें होती हैं और बिना विस्फोटक पदार्थों का इस्तेमाल किए वहां सड़कों का निर्माण करना कठिन ही नहीं बल्कि असंभव हो जाता है। लेकिन जो वर्तमान मार्ग-दर्शिकायें हैं, उनमें विस्फोटक पदार्थ खरीदने का कहीं भी कोई प्रावधान नहीं है। मैंने इस संदर्भ में इस माननीय सदन में इसी सत्र के दौरान एक प्रश्न पूछा था। जो उत्तर मुझे माननीय मंत्री जी ने दिया है उसकी ओर मैं इस माननीय सदन और मंत्री जी का ध्यान आकर्षित करना चाहूंगा। यह सत्य है कि जवाहर रोजगार योजना की मार्ग-दर्शिकाओं के अन्तर्गत विस्फोटक खरीदने के लिए कोई विशेष प्रावधान नहीं है। लेकिन यदि सड़क निर्माण आदि के लिए इसकी कम मात्रा में आवश्यकता पड़ती है तो इसे खरीदा जा सकता है तथा ऐसी खरीद को योजना के अन्तर्गत कार्यालय के सामग्री घटक के नाम में डाला जा सकता है। लेकिन महोदया, इस समय, इस प्रकार की कोई व्यवस्था नहीं की गई है तथा इसके कारण वहां पर बहुत ही कठिन स्थिति का सामना करना पड़ रहा है। इसलिए मैं यह स्पष्ट कहना चाहूंगा और यह सही है कि जवाहर रोजगार योजना में यह प्रावधान है कि

(उपसभाध्यक्ष श्री सतीश अग्रवाल पीठासीन हुए)

60 प्रति पैसा जो है वह लेबर कम्पोनेंट पर खर्च किया जाएगा और 40 प्रतिशत पैसा जो है वह मैटीरियल कम्पोनेंट पर खर्च किया जाएगा। लेकिन जब तक यहां से स्पष्ट निर्देश नहीं जायेंगे, कहीं पर भी विस्फोटक पदार्थ नहीं खरीदे जा सकेंगे। इसलिए मैं यह मांग करना चाहूंगा कि मार्ग-दर्शिकाओं में उसका स्पष्ट प्रावधान किया जाए और जिलाधीश महोदयों की अनुमति से विकास खंड अधिकारियों को आवश्यकतानुसार विस्फोटक पदार्थ खरीदने के लिए अधिकृत किया जाए और प्रांतीय सरकारों को निर्देश दिया जाए कि विस्फोटक पदार्थ खरीदने और उसकी भंडारण व्यवस्था हेतु जिला स्तर पर प्रबंध करने के लिए उचित कार्यवाही करें। धन्यवाद

श्री कृष्णलाल शर्मा (हिमाचल प्रदेश): महोदय, मैं अपने आप को इससे संबद्ध करता हूं।

PRIVATE MEMBERS' BILLS

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Now we take up Private members' Bills. Bills for introduction. Now, Shri Krishan Lal Sharma.

The prevention of insults to National Honour (Amendment) Bill, 1995

श्री कृष्णलाल शर्मा (हिमाचल प्रदेश) महोदय, मैं प्रस्ताव करता हूं कि राष्ट्र गौरव अपमान निवारण विधेयक, 1971 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्री कृष्णलाल शर्मा: मैं विधेयक को पुरःस्थापित करता हूं।